

16.10 hrs.

CONSTITUTION (ONE-HUNDREDTH AMENDMENT) BILL.2003

(Amendment of Eighth Schedule)

Title : Discussion on the Constitution (One-Hundredth Amendment) Bill, 2003. (Amendment of Eighth schedule) (Bill passed).

MR. SPEAKER: Now, the House will take up item no. 23.

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): Mr. Speaker, Sir, I beg to move:

"That the Bill further to amend the Constitution of India, be taken into consideration."

Sir, this Bill, by itself, is confined to amending the Eighth Schedule of the Constitution which lists the recognised languages. The amendment seeks to include Bodo language also in the Eighth Schedule. There has been a demand for the inclusion of this language and also for the inclusion of several other languages in the Eighth Schedule, including Santhali.

As far as the inclusion of other languages is concerned, I would like to say a few words here. But so far as Bodo is concerned, the inclusion of Bodo language in the Eighth Schedule is in pursuance of a very valuable Memorandum of Settlement arrived at between the representatives of the Bodo community, the Government of Assam and the Government of India some time back. As a result of it, only a few days back there was a massive gathering in Assam in which the Chief Minister of Assam was present and those who are Members of the Autonomous Council set up under that settlement were also sworn in there. The feeling of joy among all was so widespread among the people present there. The Bodo militants laid down their arms, handed over their arms and there was a feeling that peace has come to the area and harmony has come to the area.

Sir, a part of the settlement was also that the Government of India would consider inclusion of Bodo language in the Eighth Schedule of the Constitution. Then, two senior Members from the Opposition parties, Shri Priya Ranjan Dasmunsi and Shri Basu Deb Acharia gave notice that Santhali also should be included in the Eighth Schedule. The Government considered the whole thing and we have accepted to include three other languages namely, Santhali, Maithili and Dogri and an official amendment to this effect will be moved very shortly. But at the present moment, so far as this Bill is concerned, it refers to the inclusion of Bodo language and I commend this Bill for unanimous acceptance of the House.

MR. SPEAKER: Motion moved:

"That the Bill further to amend the Constitution of India, be taken into consideration."

I would like to inform the hon. Members that we have to take up another important discussion at 4.30 p.m. So, I would request the hon. Members to speak as briefly as they can on this Bill so that we can take up voting on this Bill at 4.30 p.m.

SHRI P.R. KYNDIAH (SHILLONG): Mr. Speaker, Sir, at the outset, I would like to say that we welcome the inclusion of Bodo language in the Eighth Schedule of the Constitution, as it has been agreed upon in the Tripartite Agreement signed by the Government of India, the Government of Assam and the leaders of the Bodo community.

It is a good augury for the North-East Region where we expect that this agreement will pave the way for the larger peace, harmony and tranquility in this turbulent area. So, we welcome this Amendment Bill for the inclusion of the Bodo language, which is for the North-East. We have the Assamese language, the Manipuri language and now the Bodo language in the 8th Schedule.

There have been demands over the years for the inclusion of Khasi language, which is a language which comes under one of the major languages group of India, that is Austro-Asiatic. It is an aesthetic language. Khasi language belongs to Man-Khmer stream and it is the language which is being spoken in Cambodia and Myanmar. Over the hundreds of years, this Khasi language has developed into a language of its own personality. It was specially recognised by the Calcutta University in 1900 in its Entrance examination. In 1919, it was recognised by the Calcutta University at a degree level at that time.

Sir, later, in 1948, Guwahati recognised it as a BA language. So, today we have the North-Eastern University. It has

opened up and offers M.A., M.Phil, Ph.D. in the level. This language is one of the richest tribal languages in the country which is being spoken in my State, in Meghalaya, in Assam as well as in parts of Bangladesh. It is very important that this language is considered objectively to be included in the Eighth Schedule. Rarely a tribal language is recognised by three Universities.

In fact, the other day I had a discussion with the Minister of State, Shri I.D. Swami and I was given a hint that this matter would go to the Expert Committee. We do not mind that so long as the basis of the case is recognised. ...(*Interruptions*)

MR. SPEAKER: Please keep silence in the House.

SHRI P.R. KYNDIAH : This language is one of the richest languages, no doubt about it. Even the *Sahitya Sabha* has recognised this language. I would request the Speaker and the Government to take note of Khasi language because it is one of the few tribal languages which is deserving. You will get all the facts. I have written a letter to Shri Swami only the other day giving all the facts.

So, while welcoming this Constitution (Amendment) Bill for the inclusion of Bodo language in the Eighth Schedule, we request the Government to consider the inclusion of Khasi language in the Eighth Schedule.

SHRI ANADI SAHU (BERHAMPUR, ORISSA): Mr. Speaker, Sir, it is a welcome move to include the Bodo language in the Eighth Schedule. As has been indicated, it is the Memorandum of Settlement which has brought about peace in Assam and particularly in Bodoland.

Shri Bwiswmuthiary, who had been championing the cause, is the person who had taken lots of steps in this regard and the Deputy Prime Minister had started this thing. Now, Sir, there is peace and harmony in that area.

Sir, as the Deputy Prime Minister has said, other languages are to be included in the Eighth Schedule. When the Constitution was drafted, 14 languages were taken but the objective reason for which those 14 languages had been taken in had not been indicated. At a later stage, four languages were taken. Now, it is necessary that other languages also should be taken in like the Bodo language which has come now. The Santhali language has to be taken in because it is a very rich language with a script of its own. Pandit Raghunath Murmu from Mayurbanj district of Orissa had started this thing and there are lots of people in Orissa, Jharkhand and West Bengal who speak Santhali language. It is a very rich language for that matter.

You would kindly appreciate that the Santhalis are a proud and good people. You will find mention of the Santhalis in *Harshcharitra* of Banabhatta. Long back, it had been indicated there. They deserve some consideration now. The Bodo language, which has been in the Devnagri script, is a very good innovation and it is necessary. I would suggest that whichever languages are being taken up now in the Eighth Schedule should be in the Devnagri script because that would be a cementing bond for all the people of India. I support this Constitution (Amendment) Bill.

SHRI BAJU BAN RIYAN (TRIPURA EAST): Mr. Speaker, Sir, I thank you for calling me to speak on this Bill. I rise to support this Bill.

Actually this is a simple Bill, but I do not support the way the Government has brought this Bill. The Government has first entered into an agreement with the Bodo extremists. In this way, they have brought this Bill. They are encouraging terrorism in this way. I do not support this.

There are many developed and rich languages in the country. They should also be included. My senior colleague, Shri Kyndiah has also mentioned here that Khasia language should be included in the Eighth Schedule. Not only Khasia, but also in Tripura, there are Kok Barak languages which are spoken by indigenous tribal people of Tripura. The majority of the tribal people speak Kok Barak language. Among some of them, it is known as Kau Bru also. This is now used as an official language there.

As per my information, the Bodo language is not an official language of Assam. It is used by a portion of the people of Assam State. Their numbers may be a few lakhs. But in our country there are several languages which are spoken by lakhs and crores of people, but their languages are not considered to be included in this Eighth Schedule. Including them in the Eighth Schedule is necessary to develop the languages. It is necessary to get funds. It is necessary for other purposes. It encourages to develop their culture and language. So it is necessary. I support this good thing. ...(*Interruptions*) Please give me two more minutes.

श्री विजयेन्द्र पाल सिंह बदनोर (भीलवाड़ा) : अध्यक्ष महोदय, राजस्थानी लॅंग्वेज के बारे में हमारी बहुत पुरानी डिमांड है।¹ (व्यवधान) उसका

नाम इस बिल में कहीं नहीं आया है। **â€¦** (व्यवधान)

हम आज से नहीं बल्कि सालों से इसकी डिमांड कर रहे हैं। असेम्बली में भी हमने डिमांड की थी। **â€¦** (व्यवधान)

MR. SPEAKER: The hon. Member is on his legs.

SHRI BAJU BAN RIYAN : Earlier, there was a Linguistic Minority Commission. They had made certain recommendations. ... (Interruptions)

SHRI VIJAYENDRA PAL SINGH BADNORE : We are very much agitated about that. ... (Interruptions)

SHRI BAJU BAN RIYAN : In one of the recommendations, it was said that for the people belonging to the minorities, their language should be the medium of instruction in the school if the number of students may be 40 or so. So, this type of concession should be there. ... (Interruptions) The Government should think how these minority languages should be included in the Eighth Schedule.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Hon. Speaker, Sir, I am very much thankful to you for having given me an opportunity to speak on this very important Bill viz : " Constitution (one hundredth Amendment) Bill, 2003" which has been moved by the hon. Deputy Prime Minister, Shri L.K. Advani so as to help facilitate the inclusion of ""Bodo Language"" in the eighth schedule to the Constitution.

At the initial stage of my deliberation, I would like to thank the entire NDA Government, particularly Shri Atal Bihari Vajpayee, the Prime Minister, Shri L.K. Advani, the hon. Deputy Prime Minister and other allies of the NDA Government for having taken such a bold decision to accommodate ""Bodo Language"" also in the eighth schedule to the Constitution.

And at the same time, I salute all the learned Members of this august House for their helping hand and co-operation in getting this important Bill passed in this august House on this most significant and historic day. Today, indeed, I personally feel highly honoured and the entire Bodo people of the whole world also do surely feel so. It was long overdue and today, undoubtedly, it is going to be fulfilled. It is a welcome move.

The Bodo language is a very rich and ancient language. It belongs to the great Sino-Tibetan linguistic family. In the entire country about 90 lakh Bodo people speak the Bodo language and throughout the whole globe about ten million Bodo population speaks the Bodo language. So, it is a great honour for the entire Bodo people of the whole world. For this, I again thank the present NDA Government. बोडो भाा को संविधान की आठवीं अनुसूची में सम्मिलित करने के लिए जो सख्त कदम उठाए गए, उसके लिए मैं वर्तमान सरकार का आभार व्यक्त करता हूँ। मैं अपनी ओर से और लाखों बोडो नागरिकों की तरफ से खासकर प्रधान मंत्री श्री अटल बिहारी वाजपेयी, उप प्रधान मंत्री श्री आडवाणी, केन्द्रीय गृह राज्य मंत्री, श्री आई.डी. स्वामी, श्री चिन्मयानंद स्वामी और एनडीए सरकार के सब पार्टनर्स को दिल से हार्दिक बधाई देता हूँ। मैं सारे सांसदों को बोडो नागरिकों की तरफ से हार्दिक धन्यवाद देता हूँ।

इन्हीं शब्दों के साथ मैं इस बिल का पूरी ताकत से समर्थन करता हूँ और आप सब लोगों को बोडो की आम जनता की तरफ से और एक बार हजारों बधाई देता हूँ। I salute you all for having extended your unequivocal support to passing this Bill.

डॉ. गिरिजा व्यास (उदयपुर) : अध्यक्ष महोदय, पहले मैं बोडो भाा का आठवी अनुसूची में सम्मिलित होने का स्वागत करती हूँ लेकिन अपनी पीड़ा भी व्यक्त करना चाहती हूँ कि यदि राजस्थान की कला, संस्कृति और राजस्थान के अन्य विकास की तरफ देखें तो उसी तरह राजस्थान की भाा भी समृद्ध भाा रही है जिसमें इतिहास लिखा गया है और जिसका साहित्य भी समृद्ध है। हमने केन्द्र सरकार से बार-बार अपील की कि राजस्थानी भाा को आठवी अनुसूची में सम्मिलित किया जाए लेकिन जैसे मेरे साथी अभी बता रहे थे कि राजस्थानी भाा के साथ हमेशा दुर्व्यवहार हुआ है। इसलिए मैं उन इतिहास वेत्ताओं, साहित्यकारों की तरफ से अपील करती हूँ कि राजस्थानी भाा लोगों की राजस्थानी भाा को भी आठवी अनुसूची में सम्मिलित किया जाए।

श्री वी.घनञ्जय कुमार (मंगलौर) : अध्यक्ष महोदय, हमारी एक मांग थी। तुलू भाा बहुत दिनों से लंबित है और श्री आईडी स्वामी ने सभा के अंदर यह वादा किया था और कहा था कि एक कमीशन बिठाया है। उस कमीशन की रिपोर्ट आने पर इसके बारे में देखेंगे। मैं उप प्रधान मंत्री जी से विनती करता हूँ कि तुलू भाा को भी इसमें सम्मिलित किया जाए।

MR. SPEAKER: The voting has to take place at 4.30 p.m. Before that, the hon. Minister has to give his reply to the debate. It is already 4.29 p.m. How can I allow everybody to speak?

... (Interruptions)

श्री कीर्ति झा आज्ञाद (दरभंगा) : अध्यक्ष महोदय, आपने मुझे बोलने के लिए समय दिया, इसके लिए मैं आपका धन्यवाद करता हूँ। मैं अपनी ओर से और मिथिला के साढ़े चार करोड़ लोगों की ओर से प्रधान मंत्री जी को अपना साहाकार व्यक्त करता हूँ जो मैथिली भाा को भी आठवी अनुसूची में जोड़ने के लिए यहां प्रस्ताव लेकर आए हैं। **â€¦** (व्यवधान)

SHRI ALI MOHD. NAIK (ANANTNAG): Sir, I thank the Government for bringing forward this Bill to include the Bodo language in the Eighth Schedule of the Constitution. ...*(Interruptions)*

MR. SPEAKER: The Government has taken note of it. Please take your seat.

...*(Interruptions)*

श्री कीर्ति झा आज़ाद : मिथिला बड़ी पुरानी ऐतिहासिक और सांस्कृतिक जगह रही है। राजा जनकवर्षे! *(व्यवधान)*

अध्यक्ष महोदय : आप केवल एक वाक्य में सुझाव दीजिए, बाकी समय नहीं है।

श्री कीर्ति झा आज़ाद : सब अयोध्या की बात करते हैं, मुझे एक बार मौका मिला है तो मैं एक मिनट का समय लूंगा। मैं संक्षेप में अपनी बात रखूंगा। जो प्रस्ताव प्रधानमंत्री जी लेकर आए हैं, मैं उसका पुरजोर समर्थन करता हूँ। साथ-साथ मैं कहता हूँ कि मिथिला और मैथिली ऐतिहासिक और धार्मिक दृष्टि से बहुत पुरानी भाषा रही हैं। मैथिली भाषा की अपनी लिपि रही है, अपनी भाषा है। बंगाली में भी जो लिपि का उपयोग किया जाता है, वह भी मैथिली का है। सिर्फ अ, ब और र में अंतर है। मिथिला एक ऐसी जगह है जहां पर आदि शंकराचार्य जी थे जो कभी मंडल मिश्र से हारे थे। अधिक समय नहीं है। मैं आभार प्रकट करना चाहता हूँ। सभी आभार प्रकट करने के लिए कहते हैं। मैं मैथिली भाषा में आभार प्रकट करना चाहूंगा और आपका साहूकार भी करूंगा। मैं माननीय प्रधानमंत्री जी की साधुवाद करता हूँ। मैं मैथिली भाषा में माननीय प्रधानमंत्री जी को धन्यवाद देना चाहूंगा। मैं सभी मिथिलावासियों की तरफ से माननीय प्रधानमंत्री जी की साधुवाद करता हूँ।

श्री सालखन मुर्मू (मयूरभंज) : अध्यक्ष महोदय, मैं भारत के तमाम संथालों की तरफ से और भारत के तमाम आदिवासियों की तरफ से भारत के प्रधानमंत्री, उप प्रधानमंत्री और इस सदन को संथालों की तरफ से और आदिवासियों की तरफ से आभार प्रकट करता हूँ। आज का दिन बड़ा ऐतिहासिक दिन है। चूंकि भारत के संविधान में 18 भाषाओं को मान्यता दी गई थी। उसमें एक भी आदिवासी भाषा नहीं थी। आज पहला दिन है कि बोडो भाषा और संथाली भाषा के रूप में इन दो आदिवासी भाषाओं को मान्यता मिल रही है। इनको मान्यता मिलने से आदिवासियों के बीच में शिक्षा का प्रचार होगा और उनके बीच जो झूठ-आउट रेट है, वह खत्म होगी और मुझे लगता है कि उनको आगे बढ़ने का अवसर मिलेगा। हम लोग हाल ही में भारत के राष्ट्रपति और विरोधी दल के नेता से भी मिले हैं और पार्लियामेंट को मैं संथाली भाषा में बोलकर बहुत धन्यवाद देना चाहता हूँ। मैं अपनी और तमाम संथालों की ओर से माननीय प्रधानमंत्री जी को धन्यवाद देता हूँ।

Today on behalf of the entire Santhals of India, I express my gratefulness to this Parliament and to this Government for bringing this Constitutional Amendment. I once again salute and thank them for taking this step.

MR. SPEAKER: Now I have to go for voting.

...*(Interruptions)*

SHRI SOMNATH CHATTERJEE (BOLPUR): Please allow him. It is his own mother tongue. ...*(Interruptions)*

----- Original in Santhali.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, I support the Bill introduced for inclusion of Bodo and three other languages in the Eighth Schedule of the Constitution.

The hon. Chief Minister of Andhra Pradesh, Shri Chandrababu Naidu, had written one letter to the hon. Prime Minister and to the hon. Deputy Prime Minister. It is our earnest desire that Telugu language also be given the status of national official language. It is already there in the Eighth Schedule. We have to amend article 351 of the Constitution.

Now, our language is spoken by about 14.5 crore of people in the country. Shri Krishna Devaraya, the popular Vijayanagara Emperor, hailed Telugu as the best of languages. The renowned Tamil poet Shri Subramanya Bharathi was deeply impressed by the richness and sweetness of the language so much so that he called it 'Sundara Telugu'. ...*(Interruptions)*

SHRI SOMNATH CHATTERJEE (BOLPUR): It will depend on the composition of the next House. ...*(Interruptions)*

SHRI K. YERRANNAIDU : So, that is why, on this occasion, I am requesting the hon. Prime Minister and the hon. Deputy Prime Minister to amend the article 351 to give the status of national official language to Telugu language. This is my humble request. On the 28th August, 2002, the hon. Chief Minister had addressed the letter to the hon. Prime Minister. ...*(Interruptions)*

SHRI SOMNATH CHATTERJEE : It will be in the next House. ...*(Interruptions)*

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, 18 भाषाएं पहले से आठवें श्रेष्ठ में हैं और चार डोगरी, मैथिली, संथाली और बोडो को आज जुटाया है। अब 22 हो गई हैं और भोजपुरी देश की अन्तर्राष्ट्रीय भाषा है और धनी भाषा है जो विदेश और देश के बड़े भू-भाग हैं, वहां सबसे मशहूर और धनी भाषा है, वह कैसे छूट गई? यह मैं नहीं समझ पा रहा हूँ। भोजपुरी भाषा के संबंध में क्या अनदेखी हुई? श्री ठाकुर जो भोजपुरी के कालिदास थे, यह मेरी समझ में नहीं आता कि भोजपुरी भाषा कैसे छूट गई? भोजपुरी, अंगिका, बचिका और मलिही ये सभी मशहूर भाषाएं हैं। इस सभी पर सरकार को विचार करना चाहिए और भोजपुरी भाषा को संविधान की आठवीं सूची में डाला जाना चाहिए।

श्री रूपचन्द मुर्मू (झाड़ग्राम) : अध्यक्ष महोदय. संथाली भाषा को आठवीं अनुसूची में डालने की मांग हमारे लोगों की बरसों पुरानी मांग थी। इस मांग को सरकार ने मान लिया है इसके लिए मैं सरकार को धन्यवाद देना चाहता हूँ। अब मैं संथाली भाषा में बोलूंगा। तंहेन दिन द ऐतिहासिक दिन काना। भारत दिशाम रेन संथाल क आदि क रासका एना । नउबाद काना । इंटरनेशनल भाषा नेपाल रे, बांग्लादेशा रे हं सानताल मेना : कया । उनकु ह क रासका एना । अना खातिर सरकार धन्यवाद ई एमाय काना ।

अध्यक्ष महोदय : मुझे बता दें कि आपने क्या बोला है।

SHRI SOMNATH CHATTERJEE : Sir, translation should be introduced retrospectively now. ...(*Interruptions*)

श्री रूपचन्द मुर्मू : इसका मतलब है कि भारत में जितने भी संथाली लोग हैं और जितने भी विदेशों में रहने वाले संथाली लोग हैं, वे खुश हैं। मैं इसके लिए सरकार को धन्यवाद देता हूँ।

SHRI S.S. PALANIMANICKAM (THANJAVUR): Mr. Speaker, Sir, on behalf of my party DMK, I welcome this amendment. Our leader, Dr. Kalaingar Karunanidhi wrote a letter to the hon. Prime Minister on so many occasions saying that all these languages which are there in the Eighth Schedule should be declared as official languages and particularly, Tamil must be declared as a classical language.

SHRI M.O.H. FAROOK (PONDICHERRY): Sir, I also join.

MR. SPEAKER: Your name will also be associated.

श्री प्रमुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, आज जो बिल आया है, उसके हम प्रधान मंत्री जी को बधाई देते हुए एक निवेदन करना चाहते हैं। इसी सदन में एक ध्यानाकर्षण प्रस्ताव आया था, जिसका गृह राज्य मंत्री जी ने उत्तर दिया था कि एक कमेटी बनने जा रही है उसमें क्षेत्रीय भाषाओं को अटम अनुसूची में शामिल किया जाएगा, इसका निर्णय होगा। 20 करोड़ लोग भोजपुरी भाषा बोलते हैं, जिसमें से 16 करोड़ लोग भारतवा में रहते हैं। आखिर किस आधार पर भाषाओं को संविधान की अटम अनुसूची में शामिल किया जाता है, क्योंकि देश में 16 करोड़ लोगों द्वारा भोजपुरी भाषा बोली जाती है और दुनिया में 20 करोड़ लोग हैं। इनके मन में एक भारी बोझ जैसा है कि आप चार भाषाओं को तो अटम अनुसूची में शामिल करने जा रहे हैं, लेकिन भोजपुरी को नहीं कर रहे हैं। उप प्रधान मंत्री जी अपना जवाब देते हुए कृपया बताएं कि आप भोजपुरी भाषा को, जो 16 करोड़ लोगों द्वारा इस देश में बोली जाती है, उसको भी अटम अनुसूची में शामिल करेंगे।

DR. BIKRAM SARKAR (PANSKURA): Sir, while supporting this Constitution (Amendment) Bill, I congratulate the Deputy Prime Minister for having brought this amendment. At the same time, I would say that from the All India Trinamool Congress, we had been requesting for inclusion of Santhali and Maithili languages in the Eighth Schedule. Now, that has been done. I am very happy about it. So far as North Bengal is concerned, Rajbongshi is another important language and this should also be considered for inclusion. I also support that Bhojpuri should also be included.

श्री राशिद अलवी (अमरोहा) : स्पीकर साहब, मैं एक जुमले में अपनी बात खत्म कर दूंगा। मैं सरकार के इस कदम का वैलकम करता हूँ। इसके साथ-साथ मैं सरकार से मुतालबा करता हूँ कि उर्दू आठवें शिड्यूल में शामिल है, लेकिन हिन्दुस्तान का एक बड़ा तबका उर्दू जुबान बोलता है। मैं मुतालबा करता हूँ कि उर्दू को दूसरी सरकारी जुबान का दर्जा देना चाहिए और आठवें शिड्यूल में पर्शियन को भी शामिल करना चाहिए।

SHRI IQBAL AHMED SARADGI (GULBARGA): Sir, I associate with him.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I support this amendment which the Government has brought after our prolonged persuasion and struggle outside this House. There was a demand from the West Bengal Government also and a unanimous resolution was passed by the West Bengal Assembly two years back. An all-party delegation also met Prime Minister as well as Deputy Prime Minister. My party is the only national party which has demanded inclusion of Santhali language in the Eighth Schedule of the Constitution.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, our party also demanded for its inclusion in the Eighth Schedule.

SHRI BASU DEB ACHARIA (BANKURA): Sir, this is one of the oldest languages and its rank is counted among the Indian languages.

MR. SPEAKER: The hon. Minister has already agreed to it and he has already said that.

SHRI BASU DEB ACHARIA (BANKURA): Today, I thank the Government for bringing forward this Amendment to include the 'Santhali' language in the Constitution, though it is a belated move by the Government. It is a language which is spoken by about one crore Santhali tribal population, which fought for the freedom of our country. Sidu-Kanu, who belong to this Santhali community, went to gallows for the freedom of our country. Today, their language is now being recognised and being included in the Eighth Schedule to the Constitution.

I thank the Government for this action. I congratulate the people who struggled for inclusion of the 'Santhali' language in the Eighth Schedule to the Constitution.

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अध्यक्ष महोदय, चार नयी भाषाओं को आठवीं अनुसूची में जोड़ने वाले बिल का हम समर्थन करते हैं। विभिन्न भाषाओं और बोलियों को आठवीं अनुसूची में जोड़ने की सदस्यों ने जो मांग की है, उनको भी आठवीं अनुसूची में जोड़ा जाए। बुंदेली भाषा का अपना इतिहास और साहित्य है जो किसी से छिपा हुआ नहीं है। बुंदेली भाषा को भी संविधान की आठवीं अनुसूची में जोड़ा जाए। मैं सरकार से आपके माध्यम से निवेदन करना चाहता हूँ कि इस बारे में एक समिति बनाई जाए जिससे कोई झगड़ा या विवाद न रहे। देश के विभिन्न क्षेत्रों में जो बोलियाँ या भाषाएँ हैं उनकी मांग और आवश्यकता को देखते हुए समिति द्वारा उन पर समग्र रूप से चिंतन और अध्ययन किया जाए और व्यावहारिक दृष्टि से जो भाषाएँ आठवीं अनुसूची में जोड़ने योग्य मानी जाएँ, उन पर एक साथ निर्णय लेकर उनको आठवीं अनुसूची में जोड़ा जाए।

श्री चन्द्रकांत खैरे (औरंगाबाद, महाराष्ट्र) : आदरणीय अध्यक्ष जी, माननीय आडवाणी जी जो बिल लाए हैं शिवसेना की ओर से मैं उसका समर्थन करता हूँ। बोडो भाषा को जो न्याय मिला, उसके लिए धन्यवाद। हाल ही में माननीय प्रधान मंत्री जी ने हिंदी भाषा के बारे में एक स्टेटमेंट दिया है उस पर भी अच्छी तरह से विचार होना चाहिए। हिंदी भाषा देश की प्रधान भाषा है, इसलिए उस पर भी विचार होना चाहिए।

SHRI P.H. PANDIAN (TIRUNELVELI): While speaking on this Amendment, I take this opportunity to demand that Tamil should be declared as a 'classical language' and it should be included as an official language. Tamil is the oldest language. It has got the richest tradition and rich literature. It is three thousand years old: 'Thirukkural' and the Tamilians are the oldest people, according to the ancient Tamil Sangam literature. It is being spoken by about 10 crores of people in Tamil Nadu and all over India. On this score, my leader, the Chief Minister of Tamil Nadu Dr. Jayalalithaa has submitted a memorandum to the Prime Minister and to the Deputy Prime Minister that Tamil should be declared as a classical language. I would request the Prime Minister to declare it now.

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, 18 भाषाओं के अतिरिक्त 4 और भाषाओं को संविधान की आठवीं अनुसूची में जोड़ने पर हम सरकार का समर्थन करते हैं। माननीय प्रधान मंत्री जी ब्रज क्षेत्र के रहने वाले हैं उस ब्रज-भाषा को न्याय नहीं मिला है। ब्रज वह क्षेत्र है जहाँ कृष्ण पैदा हुए और ब्रज-भाषा एक समृद्ध भाषा है। वह इलाका कितना खूबसूरत है और करोड़ों लोग उस भाषा को बोलते हैं। रसखान ने लिखा है कि "मानस हो तो वही रसखान बसौ ब्रज गोकुल गांव के र वालन, जो पशु हो तो कहा बसु मेरो चरो नित नंद की धेनू मंझारन।" प्रधान मंत्री जी जिस क्षेत्र से आते हैं उस ब्रज भाषा को आठवीं अनुसूची में जोड़ा जाए, इससे उस क्षेत्र के लोगों के साथ न्याय होगा।

SARDAR SIMRANJIT SINGH MANN (SANGRUR): Mr. Speaker, Sir, I support the Bill, but I also want the *Pahadi* language to be included in the Eighth Schedule from Himachal Pradesh.

श्री विष्णु पद राय (अंडमान और निकोबार द्वीप समूह) : अध्यक्ष महोदय, पिछले सौ सालों से निकोबारी ट्राइबल भाषा और कोरन (KAREN) भाषा बोली जा रही है। मेरा अनुरोध है कि इन दोनों को संविधान के 8वें श्रेष्ठिक में जोड़ा जाए।

रक्षा मंत्रालय में राज्य मंत्री (प्रो. चमन लाल गुप्त) : अध्यक्ष महोदय, मैं आपका आभारी हूँ कि आपने मुझे बोलने के लिए समय दिया। यह भाषा करोड़ों लोगों की भाषा है और 8वें श्रेष्ठिक में बहुत पहले शामिल हो जाना चाहिए। हम सरकार को दिल की गहराइयों से धन्यवाद देते हैं। डोंगरी ने लड़ाई के मौके पर देश का नाम ऊंचा किया है। इस भाषा को 8वें श्रेष्ठिक में शामिल करके उन सब कुर्बानियों को सम्मान दिया है सरकार ने। इसके लिए मैं सरकार को धन्यवाद देता हूँ।

श्री रामदास आठवले (पंढरपुर) : महोदय, मैं सभी दलित लोगों की ओर से सरकार का अभिनन्दन करता हूँ। इन भाषाओं को 8वीं अनुसूची में शामिल करने की मांग बहुत पहले से थी। अभी आपको तीन राज्यों में सफलता मिली है, इसलिए आप खुश हैं। अमरीका के अध्यक्ष बुश हैं और अटल जी हमारे बहुत खुश हैं। आपने खुश होने के बाद जो निर्णय लिया है, वह बहुत अच्छा निर्णय है। मैं सरकार का फिर सभी दलितों की ओर से अभिनन्दन करता हूँ। इसी प्रकार महाराष्ट्र में कोंकणी भाषा को भी शामिल करना चाहिए। इस भाषा को शामिल करने पर सरकार को विचार करना चाहिए।

श्री जी.एम.बनातवाला (पोन्नानी) : महोदय, मैं इस बिल का खैरमकदम करता हूँ। इस सूची में और भी जुबानें शामिल की जायें। इसके अलावा मेरा कहना है, जो जुबानें 8वें श्रेष्ठिक में हैं, उनके फेलाव, उनकी तरक्की के लिए सरकार को कुछ काम करना चाहिए, वरना सेंटिमेंटल बनकर बात रह जाएगी। सरकार इसके लिए काम करे। परशियन को भी शामिल करना चाहिए। उर्दू को आफिशियल लैंग्वेज में शामिल होना चाहिए। इस बारे में प्राइवेट मैम्बर बीजनैस के तहत बिल पेश किया गया है।

MR. SPEAKER: I now go to the consideration stage.

Before I put the motion for consideration of the Bill to the vote of the House, I may inform the House that this being a Constitution (Amendment) Bill, voting has to be by division.

I would request the hon. Minister to speak before we start voting.

उप प्रधान मंत्री तथा गृह मंत्रालय तथा कार्मिक, लोक शिकायत और पेंशन मंत्रालय के प्रभारी (श्री लालकृष्ण आडवाणी) : अध्यक्ष महोदय, मैं पूरे सदन का आभारी हूँ कि उन्होंने इस महत्वपूर्ण विधेयक का सर्वसम्मति से ही समर्थन किया है। यद्यपि, अपनी-अपनी इच्छाओं के अनुसार और जो-जो बातें कही गई हैं, उन सबमें वजन का कारण है। मैं सदन को बताना चाहता हूँ कि मूल संविधान 1950 में जब बना था, उस समय 8वीं अनुसूची में 14 भाषायें थी, जिनको मान्यता दी गई थी। इसी प्रकार 1967 में एक भाषा और जोड़ी गई, जिसके लिए वाजपेयी जी, जयराम दासजी और दौलत राम जी ने बहुत योगदान दिया था। वह भाषा सिन्धी थी। 1992 में संसद ने तीन और भाषायें जोड़ी थीं। वे भाषायें थीं - कोंकणी, मणिपुरी और नेपाली। तीनों ही अवसरों पर, मुझे लगता है, सभी सदस्यों ने उन भाषाओं को जोड़ने का समर्थन किया, लेकिन इस बात पर खेद प्रकट किया कि अमुक भाषा को क्यों नहीं जोड़ा गया। उसी प्रकार से मैं आज भी सुन रहा था, राजस्थान के बारे में, खासी के बारे में, भोजपुरी के बारे में, बृजभाषा के बारे में, तुलु भाषा के बारे में, मघई के बारे में, बुन्देली के बारे में, निकोबारी के बारे में।

श्री माणिकराव होडल्या गावीत (नन्दुरबार) : भील भाा।

श्री लालकृण आडवाणी : मैंने अन्य भााओं की सूची भी देखी है।

ऐसी 33 भाायें हैं जिनकी डिमांड है जिनके नाम आठवीं अनुसूची में जोड़े जाने हैं। मैं विश्वास करता हूं कि किसी न किसी दिन वे भी इनमें जोड़ दी जायेंगी।

अध्यक्ष जी, मैं सभी माननीय सदस्यों का आभार प्रकट करता हूं जिन्होंने इन चार भााओं का समर्थन किया है।

MR. SPEAKER: So, I proceed with the voting.

Let the lobbies be cleared--

...(Interruptions)

MR. SPEAKER: Please keep quiet now. You cannot say this, if I become straight.

Now, we are waiting for the lobbies to be cleared. As soon as the lobbies are cleared, we will start the voting process.

I have permitted maximum Members to speak.

...(Interruptions)

MR. SPEAKER: There is no enmity against the Members from Assam. Please sit down now.

...(Interruptions)

MR. SPEAKER: Let your Party give your name and I will permit you to speak.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I gave his name. ...(Interruptions)

MR. SPEAKER: I am telling him about the next occasion.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Shri Rajbangshi's name has been given. ...(Interruptions)

MR. SPEAKER: I have permitted four hon. Members of your Party to speak.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : You have called the Member whose name I did not give. ...(Interruptions)

MR. SPEAKER: I do not think, there is any necessity of following the procedure of 'declaring the procedure of voting' again. Therefore, we will go for voting now.

Now, the Lobbies have been cleared.

The question is:

"That the Bill further to amend the Constitution of India, be taken into consideration."

The Lok Sabha divided:

DIVISION NO. 9 AYES Time : 16.56 hrs.

A.Narendra, Shri

Abdullakutty, Shri A.P.

Acharia, Shri Basu Deb

Adhi Sankar, Shri

Aditya Nath, Yogi

*Adsul, Shri Anandrao Vithoba
Advani, Shri L.K.
Aiyar, Shri Mani Shankar
Alvi, Shri Rashid
Ambedkar, Shri PrakashYashwant
Ananth Kumar, Shri
Angle,Shri Ramakant
Argal,Shri Ashok
Arya, Dr.(Shrimati) Anita
Athawale, Shri Ramdas
Atkinson,Shri Denzil B.
Azad,Shri Kiriti Jha
Baal, Shri T.R.
'Bachda', Shri Bachi Singh Rawat

* Voted through slip

Badnore, Shri Vijayendra Pal Singh
Bainda, Shri Ramchander
Bais, Shri Ramesh
Banatwalla, Shri G.M
Banerjee, Kumari Mamta
Banerjee,Shrimati Jayashree
Bansal, Shri Pawan Kumar
Barwala,Shri Surendra Singh
Basavanagoud, Shri Kolor
Basavaraj, Shri G.S.
Basu, Shri Anil
Bhadana, Shri Avtar Singh
*Bhagat, Prof. Dukha
Bhagora, Shri Tarachand
Bhargava, Shri Girdhri Lal
Bhatia, Shri R.L.
Bhuria, Shri Kantilal
Bind, Shri Ram Rati
Bishnoi, Shri Jaswant Singh
Bose,Shrimati Krishna

* Voted through slip

Brar, Shri J.S.

Bwiswmuthiary, Shri Sansuma Khunggur

Suguna Kumari,Dr. (Shrimati)

Chakraborty, Shri Ajoy

Chakravarty, Shrimati Bijoya

Chandel, Shri Suresh

Catterjee, Shri Somnath

Chaturvedi, Shri Satyavrat

Chaubey, Shri Lal Muni

Chaudhary, Shri Haribhai

Chaudhary, Shri Ram Raghunath

Chaudhary, Shri Ram Tahal

Chaudhri, Shri Manibhai Ramjibhai

Chauhan, Shri Nandkumar Singh

Chauhan, Shri Shriram

Chennithala, Shri Ramesh

Chikhalia, Shrimati Bhavnaben Devrajbhai

Choudhary, Col.(Retd.) Sona Ram

Choudhary, Shri Nikhil Kumar

Choudhary, Shrimati Reena

Choudhry, Shri Padam Sen

Chouhan, Shri Nihal Chand

Chouhan, Shri Shivraj Singh

Chowdhary, Shri Adhir

Chowdhary, Shrimati Santosh

Chowdhury, Shri Bikash C

Cowdhury, Shrimati Renuka

Das, Shri Alakesh

Das, Shri Khagen

Das, Shri Nepal Chandra

Dasmunsi, Shri Priya Ranjan

Dattatraya, Shri Bandaru

Delkar, Shri Mohan S.

Deo, Shri Bikram Keshari

Dev, Shri Sontosh Mohan
Dhikale, Shri Uttamrao
Diler, Shri Kishan Lal
Diwathe, Shri Namdeo Harbaji
Dudi, Shri Rameshwar
Elangovan, Shri P.D.
Fernandes, Shri George
Gadhavi, Shri P.S.
Galib, Shri G.S.
Gamang, Shrimati Hema
Gandhi, Shri Dilipkumar Mansukhlal
Gandhi, Shrimati Maneka
Gandhi, Shrimati Sonia
Gangwar, Shri Santosh Kumar
Gautam, Shrimati Sheela
Gavit, Shri Manikrao Hodlya
Gavit, Shri Ramdas Rupala
Geete, Shri Anant Gangaram
Gehlot, Shri Thawar Chand
Ghatowar, Shri Paban Singh
Goel, Shri Vijay
Gogoi, Shri Dip
Gohain, Shri Rajen
Govindan, Shri T.
Gudhe, Shri Anant
Gupta, Prof.Chaman Lal
Hamid, Shri Abdul
Handique, Shri Bijoy
Haque, Mohammad Anwarul
Hussain, Shri Syed Shahnawaz
Jadhav, Shri Suresh Ramrao
Jag Mohan, Shri
Jagannath, Dr. Manda
Jain, Shri Pusp
Jaiswal, Dr. M.P.
Jaiswal, Shri Shankar Prasad

Jaiswal, Shri Shriprakash
Jalappa, Shri R.L.
Jatiya, Dr.Satyanarayan
Javiya, Shri G.J.
Jayaseelan, Dr.A.D.K.
Jos, Shri A.C.
Kaliappan, Shri K.K.
Kannappan, Shri M.
Kashyap, Shri Bali Ram
Kaswan, Shri Ram Singh
Katara, Shri Babubhai K.
Kataria, Shri Rattan Lal
Kathiria, Dr. Vallabhbai
Kaushal, Shri Raghuvir Singh
Khaire, Shri Chandrakant
Khan, Shri Abul Hasnat
Khan, Shri Hassan
Khan, Shri Sunil
Khandelwal, Shri Vijay Kumar
Khandoker, Shri Akbor Ali
Khanduri, Maj.Gen.(Retd.) B.C.
Khanna, Shri Vinod
Khurana, Shri Madan Lal
Kriplani, Shri Shrichand
Krishnamraju, Shri
Krishnan, Dr. C.
Krishnaswamy, Shri A.
Kulaste, Shri Faggan Singh
Kumar, Shri Arun
Kumar, Shri V. Dhananjaya
Kuppusami, Shri C.
Kusmaria, Dr. Ramkrishna
Kyndiah, Shri P.R.
Lahiri, Shri Samik (Diamond Harbour)
M.Master Mathan, Shri

Mahajan, Shri Y.G.
Mahajan, Shrimati Sumitra
Mahale, Shri Haribhau Shankar
Mahant, Dr. Charan Das
Maharia, Shri Subhash
Mahato, Shri Bir Singh
Mahto, Shrimati Abha
*Makwana, Shri Savshibhai
Malhotra, Dr. Vijay Kumar
Malyala, Shri Rajaiah
Mandal, Shri Brahma Nand
*Mane, Shri Shivaji
Manjay Lal, Shri
Manjhi, Shri Ramjee
Mann, Sardar Simranjit Singh
Mann, Shri Zora Singh
Meena, Shri Bherulal
Meena, Shrimati Jas Kaur
Meghwal, Shri Kailash
Mehta, Shrimati Jayawanti
Mishra, Shri Ram Nagina
Mishra, Shri Shyam Bihari
Mistry, Shri Madhusudan
Mohan, Shri P.

* Voted through slips

Mohite, Shri Subodh
*Mohitepatil, Shri Pratapsinh
Mollah, Shri Hannan
Mookherjee, Shri Satya Brata
Moorthy, Shri A.K.
Munda, Shri Kariya
Muni Lall, Shri
Murmu, Shri Rupchand
Murmu, Shri Salkhan
Murugesan, Shri S.

*Nagmani, Shri

Naik, Shri Ali Mohd.

Naik, Shri Ram

Naik, Shri Shripad Yesso

*Narah, Shrimati Ranee

Nayak, Shri Ananta

Nitish Kumar, Shri

Ola, Shri Sis Ram

Oram, Shri Jual

Osmani, Shri A.F. Golam

* Voted through slips

Pal, Dr. Mahendra Singh

Pal, Shri Rupchand

Palanimanickam, Shri S.S.

Panda, Shri Prabodh

Pandey, Shri Ravindra Kumar

Pandeya, Dr. Laxminarayan

Pandian, Shri P.H.

Panja, Dr. Ranjit Kumar

Passi, Shri Raj Narain

Paswan, Dr. Sanjay

Patasani, Dr. Prasanna Kumar

Patel, Dr. Ashok

Patel, Shri Chandresh

Patel, Shri Dahyabhai Vallabhbhai

Patel, Shri Deepak

Patel, Shri Prahlad Singh

Pathak, Shri Harin

Patil, Shri Annasaheb M.K.

Patil, Shri Balasaheb Vikhe

*Patil (Yatnal), Shri Basangouda R.

* Voted through slip

Patil, Shri Bhaskarrao

Patil, Shri Danve Raosaheb

Patil, Shri Jaysingrao Gaikwad
Patil, Shri Prakash V.
Patil, Shri Uttamrao
Patwa, Shri Sundar Lal
Ponnuswamy, Shri E.
Potai, Shri Sohan
Prabhu, Shri Suresh
Pradhan, Dr. Debendra
Pradhan, Shri Ashok
Pramanik, Prof. R.R.
Premajam, Prof. A.K.
Radhakrishnan, Shri Varkala
Raja, Shri A.
Rajbangshi, Shri Madhab
Rajukhedi, Shri Gajendra Singh
Ram Sajivan, Shri
Ram, Shri Braj Mohan
Ramaiah, Dr. B.B.
Ramachandran, Shri Gingee N.
Ramshakal, Shri
Rana, Shri Kashiram
Rana, Shri Raju
Rao, Shri Ch.Vidyasagar
Rao, Dr. D.V.G.Shankar
Rao, Shri S.B.P.B.K. Satyanarayana
Rao, Shri Y.V.
Rashtrapal, Shri Pravin
Rathwa, Shri Ramsinh
Rau, Shrimati Prabha
Ravi, Shri Sheesh Ram Singh
Rawale, Shri Mohan
Rawat, Prof. Rasa Singh
Rawat, Shri Pradeep
Rawat, Shri Ramsagar
Ray, Shri Bishnu Pada
Reddy, Shri A.P.Jithender

*Reddy, Shri N. Janardhana

Renu Kumari, Shrimati

Riyan, Shri Baju Ban

Rudy, Shri Rajiv Pratap

* Voted through slip

Sahu, Shri Anadi

Sahu, Shri Tarachand

Sai, Shri Vishnudeo

Sanadi, Prof. I.G.

Sanghani, Shri Dileep

Sangwan, Shri Kishan Singh

Sar, Shri Nikhilananda

Saradgi, Shri Iqbal Ahmed

Sarkar, Dr. Bikram

Saroj, Shri Tufani

Sathi, Shri Harpal Singh

Sayeed, Shri P.M.

Sengupta, Dr.Nitish

Sethi, Shri Arjun Charan

Shandil, Col.(Retd.)Dr. Dhani Ram

Shanmugam, Shri N.T.

Shanta Kumar, Shri

Sharma, Capt. Satish

Sikdar, Shri Tapan

*Singh Deo, Shri K.P.

* Voted through slip

Singh Deo, Shrimati Sangeeta Kumari

Singh, Capt. (Retd.) Inder

Singh, Ch.Tejveer

Singh, Dr. Raghuvansh Prasad

Singh, Dr. Ram Lakhan

Singh, Kunwar Akhilesh

Singh, Shri Bahadur

Singh, Shri Brij Bhushan Sharan
Singh, Shri Charanjit
Singh, Shri Chhatrapal
Singh, Shri Digvijay
Singh, Shri Khel Sai
Singh, Shri Lakshman
Singh, Shri Maheshwar
Singh, Shri Prabhunath
Singh, Shri Radha Mohan
Singh, Shri Ramanand
Singh, Shri Ramjivan
Singh, Shri Rampal
Singh, Shri Th. Chaoba
Singh, Shri Tilakdhari Prasad
Singh, Shrimati Kanti
Singh, Shrimati Shyama
Sinha, Shri Manoj
Sinha, Shri Yashwant
Solanki, Shri Bhupendrasinh
Somaiya, Shri Kirit
Sorake, Shri Vinay Kumar
Srikantappa, Shri D.C.
Subba, Shri M.K.
Sudarsana Natchiappan, Shri E.M.
Suman, Shri Ramji Lal
Sunil Dutt, Shri
Suresh, Shri Kodikunnil
Swain, Shri Kharabela
Swami Chinmayanand, Shri
Swami, Shri I.D.
Thakkar, Shrimati Jayaben B.
Thakor, Shri Punjaji Sadaji
Thakur, Dr. C.P.
Thakur, Shri Chunni Lal Bhai
Thirunavukkarasar, Shri Su
Thomas, Shri P.C.

Tiwari, Shri Lal Bihari
Tiwari, Shri Sunder Lal
Tomar, Dr. Ramesh Chand
Topdar, Shri Tarit Baran
Tripathee, Shri Ram Naresh
Tirpathi, Shri Prakash Mani
Tripathy, Shri Braja Kishore
Tur, Shri Tarlochan Singh
Vaghela, Shri Shankersinh
Vajpayee, Shri Atal Bihari
Varma, Sh. Ratilal Kalidas
Vasava, Shri Mansukhbhai D.
Veerappa, Shri Ramchandra
Venkataswamy, Dr. N.
Venkateswarlu, Shri B.
Venkateswarlu, Prof. Ummareddy
Venugopal, Shri D.
Verma, Dr. Sahib Singh
Verma, Prof. Rita
Verma, Shri Ravi Prakash
Vijayan, Shri A.K.S.
Virendra Kumar, Shri
Vyas, Dr. Girija
Wanaga, Shri Chintaman
Yadav, Dr.(Shrimati) Sudha
Yadav, Dr.Jaswant Singh
Yadav, Shri Devendra Prasad
Yadav, Shri Hukumdeo Narayan
Yadav, Shri Sharad
Yerrannaidu, Shri K.
Zahedi, Shri Mahboob
Zawma, Shri Vanlal

NOES

Nil

MR. SPEAKER: Subject to correction*, the result of the division is:

Ayes : 335

Noes : Nil.

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2 Amendment of

Eighth Schedule

Amendment made:

At page 1, for lines 5-7, substitute—

- a. existing entry 3 shall be re-numbered as entry 5, and before entry 5 as so re-numbered, the following entries shall be inserted, namely:-

"3. Bodo.

4. Dogri.";

- b. existing entries 4 to 7 shall respectively be re-numbered as entries 6 to 9;
c. existing entry 8 shall be re-numbered as entry 11 and before entry 11 as so re-numbered, the following entry shall be inserted, namely:-

"10. Maithili.";

- d. existing entries 9 to 14 shall respectively be re-numbered as entries 12 to 17;

* **AYES** : 335+ Shri Anandrao Vithoba Adsul, Prof. Dukha Bhagat, Shri Savshibhai Makhwana, Shri Shivaji Mane, Shri Pratapsinh Mohitepatil, Shri Nagmani, Shrimati Ranee Narah, Shri Basangouda R. Patil (Yatnal), Shri N. Janardhana Reddy and Shri K.P. Singh Deo recorded their votes through slips = **345**

NOES : Nil

- e. existing entry 15 shall be re-numbered as entry 19 and before entry 19 as so re-numbered, the following entry shall be inserted, namely:-

"18. Santhali."

- f. existing entries 16 to 18 shall respectively be re-numbered as entries 20 to 22. (4)

(Shri L. K. Advani)

MR. SPEAKER: There is an observation regarding amendment nos. 1 and 2 to clause 2, given notice of by Shri Priya Ranjan Dasmunsi and Shri Basu Deb Acharia.

Shri Priya Ranjan Dasmunsi and Shri Basu Deb Acharia have also tabled notices of two identical amendments to clause 2. Their amendments seek to include Santhali language to the Eighth Schedule to the Constitution. With the adoption of the Government amendment no. 4, the object of the Members to get the Santhali language included in the Eighth Schedule has been achieved. I am, therefore, not calling the Members to move their amendment nos. 1 and 2.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I am thankful to the Government for accepting the amendment. Since you did not give me a chance to speak, I will only request the hon. Home Minister to consider this. He is taking care of the national security. There is an ethnic passion among the Rajbangshi community of North Bengal in which Kamthapuri movement is going on and people have been shouting day in and day out. I request the hon. Home Minister to contain the agitation and also to please consider that. If the House is not dissolved before the next Session, he may kindly consider the matter of the Rajbangshi community and its language, in its merit.

So, my only humble submission is this. I represent that region; people are threatening every day. Why should the hon. Home Minister not consider this matter? I humbly appeal to the hon. Home Minister to consider this.

MR. SPEAKER: Okay. The Lobbies are already cleared.

The question is:

"That clause 2, as amended, stand part of the Bill."

The Lok Sabha divided:

DIVISION NO. 10 AYES Time: 16.58 hrs.

A.Narendra, Shri

Abdullakutty, Shri A.P.

Acharia, Shri Basu Deb

Adhi Sankar, Shri

Aditya Nath, Yogi

Adsul, Shri Anandrao Vithoba

Advani, Shri L.K.
Aiyar, Shri Mani Shankar
Alvi, Shri Rashid
Ambedkar, Shri PrakashYashwant
Ananth Kumar, Shri
*Angle, Shri Ramakant
Argal, Shri Ashok
Arya, Dr.(Shrimati) Anita
Athawale, Shri Ramdas
Atkinson, Shri Denzil B.
Azad, Shri Kiriti Jha
Baal, Shri T.R.
'Bachda', Shri Bachi Singh Rawat

* Voted through slip

Badnore, Shri Vijayendra Pal Singh
Bainda, Shri Ramchander
Bais, Shri Ramesh
Banatwalla, Shri G.M
Banerjee, Kumari Mamta
Banerjee, Shrimati Jayashree
Bansal, Shri Pawan Kumar
Barwala, Shri Surendra Singh
Basavanagoud, Shri Kolor
Basavaraj, Shri G.S.
Basu, Shri Anil
Bhadana, Shri Avtar Singh
Bhagat, Prof. Dukha
Bhagora, Shri Tarachand
Bhargava, Shri Girdhri Lal
Bhatia, Shri R.L.
Bhuria, Shri Kantilal
Bind, Shri Ram Rati
Bishnoi, Shri Jaswant Singh
Bose, Shrimati Krishna
Brar, Shri J.S.

Bwiswmuthiary, Shri Sansuma Khunggur

Suguna Kumari,Dr. (Shrimati)

Chakraborty, Shri Ajoy

Chakravarty, Shrimati Bijoya

Chandel, Shri Suresh

Catterjee, Shri Somnath

Chaturvedi, Shri Satyavrat

Chaubey, Shri Lal Muni

Chaudhary, Shri Haribhai

Chaudhary, Shri Ram Raghunath

Chaudhary, Shri Ram Tahal

Chaudhri, Shri Manibhai Ramjibhai

Chauhan, Shri Nandkumar Singh

Chauhan, Shri Shriram

Chennithala, Shri Ramesh

Chikhalia, Shrimati Bhavnaben Devrajbhai

Choudhary, Col.(Retd.) Sona Ram

Choudhary, Shri Nikhil Kumar

Choudhary, Shrimati Reena

Choudhry,Shri Padam Sen

Chouhan, Shri Nihal Chand

Chouhan, Shri Shivraj Singh

Chowdhary, Shri Adhir

Chowdhary, Shrimati Santosh

Chowdhury, Shri Bikash C

Cowdhury, Shrimati Renuka

Das, Shri Alakesh

Das, Shri Khagen

Das, Shri Nepal Chandra

Dasmunsi, Shri Priya Ranjan

Dattatraya, Shri Bandaru

Delkar, Shri Mohan S.

Deo, Shri Bikram Keshari

Dev, Shri Sontosh Mohan

Dhikale, Shri Uttamrao

Diler, Shri Kishan Lal

Diwathe, Shri Namdeo Harbaji
Dudi, Shri Rameshwar
Elangovan, Shri P.D.
Farook, Shri M.O.H.
Fernandes, Shri George
Gadhavi, Shri P.S.
Galib, Shri G.S.
Gamang, Shrimati Hema
Gandhi, Shri Dilipkumar Mansukhlal
Gandhi, Shrimati Maneka
Gandhi, Shrimati Sonia
Gangwar, Shri Santosh Kumar
Gautam, Shrimati Sheela
Gavit, Shri Manikrao Hodlya
Gavit, Shri Ramdas Rupala
Geete, Shri Anant Gangaram
Gehlot, Shri Thawar Chand
Ghatowar, Shri Paban Singh
Goel, Shri Vijay
Gogoi, Shri Dip
Gohain, Shri Rajen
Govindan, Shri T.
Gudhe, Shri Anant
*Gupta, Prof.Chaman Lal
Hamid, Shri Abdul
Handique, Shri Bijoy
Haque, Mohammad Anwarul
Hussain, Shri Syed Shahnawaz

* Voted through slip

*Jadhav, Shri Suresh Ramrao

Jag Mohan, Shri

Jagannath, Dr. Manda

Jain, Shri Pusp

Jaiswal, Dr. M.P.

Jaiswal, Shri Shankar Prasad

Jaiswal, Shri Shriprakash
Jalappa, Shri R.L.
Jatiya, Dr.Satyanarayan
Javiya, Shri G.J.
Jayaseelan, Dr.A.D.K.
Jos, Shri A.C.
Kaliappan, Shri K.K.
Kannappan, Shri M.
Kashyap, Shri Bali Ram
Kaswan, Shri Ram Singh
Katara, Shri Babubhai K.
Kataria, Shri Rattan Lal
Kathiria, Dr. Vallabhbai
Kaushal, Shri Raghuvir Singh

* Voted through slip

Khaire, Shri Chandrakant
Khan, Shri Abul Hasnat
Khan, Shri Hassan
Khan, Shri Sunil
Khandelwal, Shri Vijay Kumar
Khandoker, Shri Akbor Ali
Khanduri, Maj.Gen.(Retd.) B.C.
Khanna, Shri Vinod
Khurana, Shri Madan Lal
Kriplani, Shri Shrichand
Krishnamraju, Shri
Krishnan, Dr. C.
Krishnaswamy, Shri A.
Kulaste, Shri Faggan Singh
Kumar, Shri Arun
Kumar, Shri V. Dhananjaya
Kuppusami, Shri C.
Kusmaria, Dr. Ramkrishna
Kyndiah, Shri P.R.

Lahiri, Shri Samik (Diamond Harbour)

M.Master Mathan, Shri

Mahajan, Shri Y.G.

Mahajan, Shrimati Sumitra

Mahale, Shri Haribhau Shankar

Mahant, Dr. Charan Das

Maharia, Shri Subhash

Mahato, Shri Bir Singh

Mahto, Shrimati Abha

*Makwana, Shri Savshibhai

Malhotra, Dr. Vijay Kumar

Malyala, Shri Rajaiah

Mandal, Shri Brahma Nand

Mane, Shri Shivaji

Manjay Lal, Shri

Manjhi, Shri Ramjee

Mann, Sardar Simranjit Singh

Mann, Shri Zora Singh

Meena, Shri Bherulal

Meena, Shrimati Jas Kaur

Meghwal, Shri Kailash

Mehta, Shrimati Jayawanti

* Voted through slip

Mishra, Shri Ram Nagina

Mishra, Shri Shyam Bihari

Mistry, Shri Madhusudan

Mohan, Shri P.

Mohite, Shri Subodh

*Mohitepatil, Shri Pratapsinh

Mollah, Shri Hannan

Mookherjee, Shri Satya Brata

Moorthy, Shri A.K.

Munda, Shri Kariya

Muni Lall, Shri

*Murmu, Shri Rupchand

Murmu, Shri Salkhan

Murugesan, Shri S.

*Nagmani, Shri

Naik, Shri Ali Mohd.

Naik, Shri Ram

Naik, Shri Shripad Yesso

Narah, Shrimati Ranee

Nayak, Shri Ananta

* Voted through slips

Nitish Kumar, Shri

Ola, Shri Sis Ram

Oram, Shri Jual

Osmani, Shri A.F. Golam

Pal, Dr. Mahendra Singh

Pal, Shri Rupchand

Palanimanickam, Shri S.S.

Panda, Shri Prabodh

Pandey, Shri Ravindra Kumar

Pandeya, Dr. Laxminarayan

Pandian, Shri P.H.

Panja, Dr. Ranjit Kumar

Passi, Shri Raj Narain

Paswan, Dr. Sanjay

Patasani, Dr. Prasanna Kumar

Patel, Dr. Ashok

Patel, Shri Chandresh

Patel, Shri Dahyabhai Vallabhbhai

Patel, Shri Deepak

Patel, Shri Prahlad Singh

Pathak, Shri Harin

Patil, Shri Annasaheb M.K.

Patil, Shri Balasaheb Vikhe

*Patil (Yatnal), Shri Basangouda R.

Patil, Shri Bhaskarrao

Patil, Shri Danve Raosaheb

Patil, Shri Jaysingrao Gaikwad

Patil, Shri Laxmanrao

Patil, Shri Prakash V.

Patil, Shri Uttamrao

*Patwa, Shri Sundar Lal

Ponnuswamy, Shri E.

Potai, Shri Sohan

Prabhu, Shri Suresh

Pradhan, Dr. Debendra

Pradhan, Shri Ashok

Pramanik, Prof. R.R.

Premajam, Prof. A.K.

Radhakrishnan, Shri Varkala

Raja, Shri A.

Rajbangshi, Shri Madhab

Rajukhedi, Shri Gajendra Singh

* Voted through slips

Ram Sajivan, Shri

Ram, Shri Braj Mohan

Ramaiah, Dr. B.B.

Ramachandran, Shri Gingee N.

Ramshakal, Shri

Rana, Shri Kashiram

Rana, Shri Raju

Rao, Shri Ch.Vidyasagar

Rao, Dr. D.V.G.Shankar

Rao, Shri S.B.P.B.K. Satyanarayana

Rao, Shri Y.V.

Rashtrapal, Shri Pravin

Rathwa, Shri Ramsinh

Rau, Shrimati Prabha

Ravi, Shri Sheesh Ram Singh

Rawale, Shri Mohan

Rawat, Prof. Rasa Singh

Rawat, Shri Pradeep

Rawat, Shri Ramsagar
Ray, Shri Bishnu Pada
Reddy, Shri A.P.Jithender
Reddy, Shri N. Janardhana
Renu Kumari, Shrimati
Riyan, Shri Baju Ban
Rudy, Shri Rajiv Pratap
Sahu, Shri Anadi
Sahu, Shri Tarachand
Sai, Shri Vishnudeo
Sanadi, Prof. I.G.
Sanghani, Shri Dileep
Sangwan, Shri Kishan Singh
Sar, Shri Nikhilananda
Saradgi, Shri Iqbal Ahmed
Sarkar, Dr. Bikram
Saroj, Shri Tufani
Sathi, Shri Harpal Singh
Sayeed, Shri P.M.
Sengupta, Dr.Nitish
Sethi, Shri Arjun Charan
Shandil, Col.(Retd.)Dr. Dhani Ram
Shanmugam, Shri N.T.
Shanta Kumar, Shri
Sharma, Capt. Satish
Sikdar, Shri Tapan
Singh Deo, Shri K.P.
Singh Deo, Shrimati Sangeeta Kumari
Singh, Capt. (Retd.) Inder
Singh, Ch.Tejveer
Singh, Dr. Raghuvansh Prasad
Singh, Dr. Ram Lakhan
Singh, Kunwar Akhilesh
Singh, Shri Bahadur
Singh, Shri Brij Bhushan Sharan

Singh, Shri Chhatrapal
Singh, Shri Digvijay
Singh, Shri Khel Sai
Singh, Shri Lakshman
Singh, Shri Maheshwar
Singh, Shri Prabhunath
Singh, Shri Radha Mohan
Singh, Shri Ramanand
Singh, Shri Ramjivan
Singh, Shri Rampal
Singh, Shri Th. Chaoba
Singh, Shri Tilakdhari Prasad
Singh, Shrimati Kanti
Singh, Shrimati Shyama
Sinha, Shri Manoj
Sinha, Shri Yashwant
Solanki, Shri Bhupendrasinh
Somaiya, Shri Kirit
Sorake, Shri Vinay Kumar
Srikantappa, Shri D.C.
Subba, Shri M.K.
Sudarsana Natchiappan, Shri E.M.
Suman, Shri Ramji Lal
Sunil Dutt, Shri
Suresh, Shri Kodikunnil
Swain, Shri Kharabela
Swami Chinmayanand, Shri
Swami, Shri I.D.
Thakkar, Shrimati Jayaben B.
Thakor, Shri Punjaji Sadaji
Thakur, Dr. C.P.
Thakur, Shri Chunni Lal Bhai
Thirunavukkarasar, Shri Su
Thomas, Shri P.C.
Tiwari, Shri Lal Bihari
Tiwari, Shri Sunder Lal

Tomar, Dr. Ramesh Chand
Topdar, Shri Tarit Baran
Tripathee, Shri Ram Naresh
Tirpathi, Shri Prakash Mani
Tripathy, Shri Braja Kishore
Tur, Shri Tarlochan Singh
Vaghela, Shri Shankersinh
Vajpayee, Shri Atal Bihari
Varma, Sh. Ratilal Kalidas
Vasava, Shri Mansukhbhai D.
Veerappa, Shri Ramchandra
Venkataswamy, Dr. N.
Venkateswarlu, Shri B.
Venkateswarlu, Prof. Ummareddy
Venugopal, Shri D.
Verma, Dr. Sahib Singh
Verma, Prof. Rita
Verma, Shri Ravi Prakash
Vijayan, Shri A.K.S.
Virendra Kumar, Shri
Vyas, Dr. Girija
Wanaga, Shri Chintaman
Yadav, Dr.(Shrimati) Sudha
Yadav, Dr.Jaswant Singh
Yadav, Shri Devendra Prasad
Yadav, Shri Hukumdeo Narayan
Yadav, Shri Sharad
Yerrannaidu, Shri K.
Zahedi, Shri Mahboob
Zawma, Shri Vanlal

NOES

Nil

17.00 hrs.

MR. SPEAKER: Subject to correction*, the result of the division is:

Ayes : 337

Noes : Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2, as amended, was added to the Bill.

Clause 1 Short Title

Amendment made:

Page 1, line 3,-

For "One-Hundredth"

Substitute "Ninety-second" (3)

(Shri L.K. Advani)

MR. SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

The motion was adopted.

Clause 1, as amended, was added to the Bill.

The Enacting Formula and the Title were added to the Bill.

* **AYES** : 337+ Shri Ramakant Angle, Prof. Chaman Lal Gupta, Shri Suresh Ramrao Jadhav, Shri Savshibhai Makwana, Shri Pratapsinh Mohitepatil, Shri Rupchand Murmu, Shri Nagmani, Shri Basangouda R. Patil (Yatanal) and Shri Sunder Lal Patwa recorded their votes through slips = 346.

NOES : Nil

MR. SPEAKER: The Minister may now move that the Bill, as amended, be passed.

SHRI L.K. ADVANI: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

The Lok Sabha divided:

DIVISION NO. 11 AYES Time : 17.02 hrs.

A.Narendra, Shri

Abdullakutty, Shri A.P.

Acharia, Shri Basu Deb

Adhi Sankar, Shri

Aditya Nath, Yogi

Adsul, Shri Anandrao Vithoba

Advani, Shri L.K.

Aiyar, Shri Mani Shankar

Alvi, Shri Rashid

Ambedkar, Shri PrakashYashwant

Ananth Kumar, Shri

Angle, Shri Ramakant

Argal, Shri Ashok

Arya, Dr.(Shrimati) Anita

Athawale, Shri Ramdas

Atkinson, Shri Denzil B.

Azad, Shri Kiriti Jha

Baalu, Shri T.R.

'Bachda', Shri Bachi Singh Rawat

Badnore, Shri Vijayendra Pal Singh

Bainda, Shri Ramchander

Bais, Shri Ramesh

Banatwalla, Shri G.M

Banerjee, Shrimati Jayashree

Bansal, Shri Pawan Kumar

Barwala, Shri Surendra Singh

Basavanagoud, Shri Kolar

Basavaraj, Shri G.S.

Basu, Shri Anil

Bhadana, Shri Avtar Singh

Bhagat, Prof. Dukha

Bhagora, Shri Tarachand

Bhargava, Shri Girdhri Lal

Bhatia, Shri R.L.

Bhuria, Shri Kantilal
Bind, Shri Ram Rati
Bishnoi, Shri Jaswant Singh
Bose, Shrimati Krishna
Bwiswmuthiary, Shri Sansuma Khunggur
Suguna Kumari, Dr. (Shrimati)
Chakraborty, Shri Ajoy
Chakravarty, Shrimati Bijoya
Chandel, Shri Suresh
Catterjee, Shri Somnath
Chaturvedi, Shri Satyavrat
Chaubey, Shri Lal Muni
Chaudhary, Shri Haribhai
Chaudhary, Shri Ram Raghunath
Chaudhary, Shri Ram Tahal
Chaudhri, Shri Manibhai Ramjibhai
Chauhan, Shri Nandkumar Singh
Chauhan, Shri Shriram
Chennithala, Shri Ramesh
Chikhalia, Shrimati Bhavnaben Devrajbhai
Choudhary, Col.(Retd.) Sona Ram
Choudhary, Shri Nikhil Kumar
Choudhary, Shrimati Reena
Choudhry, Shri Padam Sen
Chouhan, Shri Nihal Chand
Chouhan, Shri Shivraj Singh
Chowdhary, Shri Adhir
Chowdhary, Shrimati Santosh
Chowdhury, Shri Bikash C
Cowdhury, Shrimati Renuka
Das, Shri Alakesh
Das, Shri Khagen
Das, Shri Nepal Chandra
Dasmunsi, Shri Priya Ranjan
Dattatraya, Shri Bandaru
Delkar, Shri Mohan S.
Deo, Shri Bikram Keshari
Dev, Shri Sontosh Mohan
Dhikale, Shri Uttamrao

Diler, Shri Kishan Lal
Diwathe, Shri Namdeo Harbaji
Dudi, Shri Rameshwar
Elangovan, Shri P.D.
Farook, Shri M.O.H.
Fernandes, Shri George
Gadhavi, Shri P.S.
Galib, Shri G.S.
Gamang, Shrimati Hema
Gandhi, Shri Dilipkumar Mansukhlal
Gandhi, Shrimati Maneka
Gandhi, Shrimati Sonia
Gangwar, Shri Santosh Kumar
Gautam, Shrimati Sheela
Gavit, Shri Manikrao Hodlya
Gavit, Shri Ramdas Rupala
Geete, Shri Anant Gangaram
Gehlot, Shri Thawar Chand
Ghatowar, Shri Paban Singh
Goel, Shri Vijay
Gogoi, Shri Dip
Gohain, Shri Rajen
Govindan, Shri T.
Gudhe, Shri Anant
Gupta, Prof.Chaman Lal
Hamid, Shri Abdul
Handique, Shri Bijoy
Haque, Mohammad Anwarul
Hussain, Shri Syed Shahnawaz
Jadhav, Shri Suresh Ramrao
Jag Mohan, Shri
Jagannath, Dr. Manda
Jain, Shri Pusp
Jaiswal, Dr. M.P.
Jaiswal, Shri Shankar Prasad
Jaiswal, Shri Shriprakash
Jalappa, Shri R.L.
Jatiya, Dr.Satyanarayan
Javiya, Shri G.J.

Jayaseelan, Dr.A.D.K.
Jos, Shri A.C.
Kaliappan, Shri K.K.
Kannappan, Shri M.
Kashyap, Shri Bali Ram
Kaswan, Shri Ram Singh
Katara, Shri Babubhai K.
Kataria, Shri Rattan Lal
Kathiria, Dr. Vallabhbhai
Kaushal, Shri Raghuvir Singh
Khaire, Shri Chandrakant
Khan, Shri Abul Hasnat
Khan, Shri Hassan
Khan, Shri Sunil
Khandelwal, Shri Vijay Kumar
Khandoker, Shri Akbor Ali
Khanduri, Maj.Gen.(Retd.) B.C.
Khanna, Shri Vinod
Khurana, Shri Madan Lal
Kriplani, Shri Shrichand
Krishnamraju, Shri
Krishnan, Dr. C.
Krishnaswamy, Shri A.
Kulaste, Shri Faggan Singh
Kumar, Shri Arun
Kumar, Shri V. Dhananjaya
Kuppusami, Shri C.
Kusmaria, Dr. Ramkrishna
Kyndiah, Shri P.R.
Lahiri, Shri Samik (Diamond Harbour)
M.Master Mathan, Shri
Mahajan, Shri Y.G.
Mahajan, Shrimati Sumitra
Mahale, Shri Haribhau Shankar
Mahant, Dr. Charan Das
Maharia, Shri Subhash
Mahato, Shri Bir Singh
Mahto, Shrimati Abha
*Makwana, Shri Savshibhai

* Voted through slip

Malhotra, Dr. Vijay Kumar

Malyala, Shri Rajaiah

Mandal, Shri Brahma Nand

Mane, Shri Shivaji

Manjay Lal, Shri

Manjhi, Shri Ramjee

Mann, Sardar Simranjit Singh

Mann, Shri Zora Singh

Meena, Shri Bherulal

Meena, Shrimati Jas Kaur

Meghwal, Shri Kailash

Mehta, Shrimati Jayawanti

Mishra, Shri Ram Nagina

Mishra, Shri Shyam Bihari

Mistry, Shri Madhusudan

Mohan, Shri P.

Mohite, Shri Subodh

*Mohitepatil, Shri Pratapsinh

Mollah, Shri Hannan

Mookherjee, Shri Satya Brata

* Voted through slip

Moorthy, Shri A.K.

Munda, Shri Kariya

Muni Lall, Shri

Murmu, Shri Rupchand

Murmu, Shri Salkhan

Murugesan, Shri S.

*Nagmani, Shri

Naik, Shri Ali Mohd.

Naik, Shri Ram

Naik, Shri Shripad Yesso

Narah, Shrimati Ranee

Nayak, Shri Ananta

Nitish Kumar, Shri

Ola, Shri Sis Ram

Oram, Shri Jual

Osmani, Shri A.F. Golam

Pal, Dr. Mahendra Singh

Pal, Shri Rupchand

Palanimanickam, Shri S.S.

Panda, Shri Prabodh

* Voted through slip

Pandey, Shri Ravindra Kumar

Pandeya, Dr. Laxminarayan

Pandian, Shri P.H.

Panja, Dr. Ranjit Kumar

*Passi, Shri Raj Narain

Paswan, Dr. Sanjay

Patasani, Dr. Prasanna Kumar

Patel, Dr. Ashok

Patel, Shri Chandresh

Patel, Shri Dahyabhai Vallabhbai

Patel, Shri Deepak

Patel, Shri Prahlad Singh

Pathak, Shri Harin

Patil, Shri Annasaheb M.K.

Patil, Shri Balasaheb Vikhe

*Patil (Yatnal), Shri Basangouda R.

Patil, Shri Bhaskarrao

Patil, Shri Danve Raosaheb

Patil, Shri Jaysingrao Gaikwad

Patil, Shri Prakash V.

* Voted through slips

Patil, Shri Uttamrao

Patwa, Shri Sundar Lal

Ponnuswamy, Shri E.

Potai, Shri Sohan

Prabhu, Shri Suresh

Pradhan, Dr. Debendra

Pradhan, Shri Ashok

Pramanik, Prof. R.R.

Premajam, Prof. A.K.

Radhakrishnan, Shri Varkala

Raja, Shri A.
Rajbangshi, Shri Madhab
Rajukhedi, Shri Gajendra Singh
Ram Sajivan, Shri
Ram, Shri Braj Mohan
Ramaiah, Dr. B.B.
Ramachandran, Shri Gingee N.
Ramshakal, Shri
Rana, Shri Kashiram
Rana, Shri Raju
Rao, Shri Ch.Vidyasagar
Rao, Dr. D.V.G.Shankar
Rao, Shri S.B.P.B.K. Satyanarayana
Rao, Shri Y.V.
Rashtrapal, Shri Pravin
Rathwa, Shri Ramsinh
Rau, Shrimati Prabha
Ravi, Shri Sheesh Ram Singh
Rawale, Shri Mohan
Rawat, Prof. Rasa Singh
Rawat, Shri Pradeep
Rawat, Shri Ramsagar
Ray, Shri Bishnu Pada
Reddy, Shri A.P.Jithender
Reddy, Shri N. Janardhana
Renu Kumari, Shrimati
Riyan, Shri Baju Ban
Rudy, Shri Rajiv Pratap
Sahu, Shri Anadi
Sahu, Shri Tarachand
Sai, Shri Vishnudeo
Sanadi, Prof. I.G.
Sanghani, Shri Dileep
Sangwan, Shri Kishan Singh
Sar, Shri Nikhilananda
Saradgi, Shri Iqbal Ahmed
Sarkar, Dr. Bikram
Saroj, Shri Tufani
Sathi, Shri Harpal Singh

Sayeed, Shri P.M.
Sengupta, Dr.Nitish
Sethi, Shri Arjun Charan
Shandil, Col.(Retd.)Dr. Dhani Ram
Shanmugam, Shri N.T.
Shanta Kumar, Shri
Sharma, Capt. Satish
Sikdar, Shri Tapan
Singh Deo, Shri K.P.
Singh Deo, Shrimati Sangeeta Kumari
Singh, Capt. (Retd.) Inder
Singh, Ch.Tejveer
Singh, Dr. Raghuvansh Prasad
Singh, Dr. Ram Lakhan
Singh, Kunwar Akhilesh
Singh, Shri Bahadur
Singh, Shri Brij Bhushan Sharan
Singh, Shri Chhatrapal
Singh, Shri Digvijay
Singh, Shri Khel Sai
Singh, Shri Lakshman
Singh, Shri Maheshwar
Singh, Shri Prabhunath
Singh, Shri Radha Mohan
Singh, Shri Ramanand
Singh, Shri Ramjivan
Singh, Shri Rampal
Singh, Shri Th. Chaoba
Singh, Shri Tilakdhari Prasad
Singh, Shrimati Kanti
Singh, Shrimati Shyama
Sinha, Shri Manoj
Sinha, Shri Yashwant
Solanki, Shri Bhupendrasinh
Somaiya, Shri Kirit
Sorake, Shri Vinay Kumar
Srikantappa, Shri D.C.
Subba, Shri M.K.
Sudarsana Natchiappan, Shri E.M.

Suman, Shri Ramji Lal
Sunil Dutt, Shri
Suresh, Shri Kodikunnil
Swain, Shri Kharabela
Swami Chinmayanand, Shri
Swami, Shri I.D.
Thakkar, Shrimati Jayaben B.
Thakor, Shri Punjaji Sadaji
Thakur, Dr. C.P.
Thakur, Shri Chunni Lal Bhai
Thirunavukkarasar, Shri Su
Thomas, Shri P.C.
Tiwari, Shri Lal Bihari
Tiwari, Shri Sunder Lal
Tomar, Dr. Ramesh Chand
Topdar, Shri Tarit Baran
Tripathee, Shri Ram Naresh
Tirpathi, Shri Prakash Mani
Tripathy, Shri Braja Kishore
Tur, Shri Tarlochan Singh
Vaghela, Shri Shankersinh
Vajpayee, Shri Atal Bihari
Varma, Sh. Ratilal Kalidas
Vasava, Shri Mansukhbhai D.
Veerappa, Shri Ramchandra
Venkataswamy, Dr. N.
Venkateswarlu, Shri B.
Venkateswarlu, Prof. Ummareddy
Venugopal, Shri D.
Verma, Dr. Sahib Singh
Verma, Prof. Rita
Verma, Shri Ravi Prakash
Vijayan, Shri A.K.S.
Virendra Kumar, Shri
Vyas, Dr. Girija
Wanaga, Shri Chintaman
Yadav, Dr.(Shrimati) Sudha
Yadav, Dr.Jaswant Singh

Yadav, Shri Devendra Prasad

Yadav, Shri Hukumdeo Narayan

Yadav, Shri Sharad

Yerrannaidu, Shri K.

Zahedi, Shri Mahboob

Zawma, Shri Vanlal

NOES

Nil

MR. SPEAKER: Subject to correction,* the result of the division is:

Ayes : 338

Noes : Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

MR. SPEAKER: We now go on to the next item. Before I call upon Shri Mani Shankar Aiyar to start the debate, hon. Members, the Minister of State of the Ministry of Information and Broadcasting has requested me that the Half-an-hour Discussion listed for today may be postponed to 23rd December, 2003. Shri Mani Shankar Aiyar who was to raise this discussion has also agreed to this. The Half-an-hour Discussion would be listed on 23rd December, 2003. I hope the House would agree to it.

SEVERAL HON. MEMBERS: Yes, Sir....(Interruptions)

SHRI MANI SHANKAR AIYAR (MAYILADUTURAI): Sir, may I request the House be brought in order.

MR. SPEAKER: Those Members who want to go out may go out. Let the House be in order. An important debate is going to start now. I would request the Members to keep silence now.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, where is the Finance Minister?

MR. SPEAKER: The Prime Minister is present in the House.

* **AYES** : 338+ Shri Savshibhai Makwana, Shri Pratapsinh Mohitepatil, Shri Nagmani, Shri Raj Narain Passi and Shri Basangouda R. Patil (Yatnal) recorded their voted throug slip = 343

NOES : Nil